

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

O.A.No. 595/2019

Dated Monday, the 29th day of April, 2019

PRESENT

**Hon'ble Mr.R.Ramanujam, Administrative Member
&
Hon'ble Mr. P. Madhavan, Judicial Member**

R Muraleedharan
No. 32, 5th Avenue
DAE Township
Kalpakkam, Tamil Nadu 603 102. ... Applicant

By Advocate M/s Rekha Sivakumar

Vs

1. The Director
General Services Organisation & Disciplinary Authority
Department of Atomic Energy
Kalpakkam – 603 102.

2. The Administrative Officer, III
Department of Atomic Energy
Kalpakkam – 603 102.

3. The Medical Superintendent
Department of Atomic Energy Hospital
Department of Atomic Energy
General Services Organisation
Kalpakkam – 603 102.

4. The Head of Pathology Division (Chief Pathologist)
Department of Atomic Energy Hospital
Department of Atomic Energy
Kalpakkam – 603 102. ... Respondents

ORAL ORDER**(Order: Pronounced by Hon'ble Mr. R. Ramanujam, Member(A))**

When the matter is called, learned counsel for the applicant seeks permission to withdraw the OA. Necessary endorsement has been made in the file.

2. In view of the above, the OA is dismissed as withdrawn.

(P. MADHAVAN)
Member (J)

AS

29.04.2019

(R.RAMANUJAM)
Member (A)